

**BEFORE THE ADJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
INDORE BENCH at AHMEDABAD**

**IA 348 of 2018 in IA 163 of 2018 In  
TP 60 of 2019 [CP(IB) 32 of 2017]**

**Coram: Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER (JUDICIAL)  
Hon'ble Mr. PRASANTA KUMAR MOHANTY, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF INDORE BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 03.01.2020**

Name of the Company: Devesh Agrawal  
V/s  
Kuldeep Verma RP of K S Oils Ltd & Anr

Section of the Companies Act : IA for Directions of Companies Act,

<b>S.NO.</b>	<b>NAME (CAPITAL LETTERS)</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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1. *HAMESH . C. NADDU*

*Adv.*

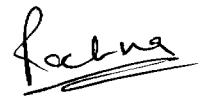
*For RP .*



2.

*Nafatha Dhruvan Shah*

*R-2*

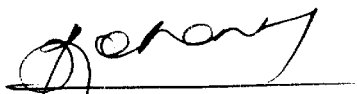


**ORDER**

The Parties are represented through their respective Counsel(s).

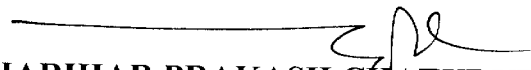
In view of the order passed in IA 2 of 2020 in TP 60 of 2019 [IA 165 of 2018 in CP(IB) 32 of 2017] the matter is adjourned.

List the matter on 23.01.2020



**(PRASANTA KUMAR MOHANTY)  
MEMBER (TECHNICAL)**

Dated this the 3rd day of January, 2020



**(HARIHAR PRAKASH CHATURVEDI)  
MEMBER (JUDICIAL)**